

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: Andhra Pradesh Judicial Academy, Secunderabad – Training Programme – District and Sessions Judges - Nomination of 33 recently promoted District and Sessions Judges to participate in the XII Professional Advancement Course for two weeks from 28.12.2015 to 08.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

REF: Letter Roc.No.716/2015/APJA-Sec'bad, dated 26.11.2015 and 01.12.2015 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO.6970/2015-B.SPL. DATED: 10.12.2015

The High Court is pleased to pass the following order:

The following 33 recently promoted District and Sessions Judges, mentioned in Column No.2, are hereby nominated to participate in the **XII Professional Advancement Course** for two weeks i.e., from 28.12.2015 to 08.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad and directed to handover charge of their posts to the officers mentioned in Column No.3, and proceed to attend the said Course and to report at the Academy on 28.12.2015 (Monday) at 8.30 am.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI P.V.RAMBABU, III Addl. District and Sessions Judge, Tirupathi, Chittoor District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Addl. District and Sessions Judge, Tirupathi, Chittoor District.
2.	SRI T.RAGHURAM, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.
3.	SRI MOHD. BANDE ALI, Presiding Officer, Wakf Tribunal, Hyderabad.	X Addl. Chief Judge, City Civil Court, Hyderabad.
4.	SRI N.RAMESH BABU, XII Additional District and Sessions Judge, Vijayawada, Krishna District.	VIII Addl. District and Sessions Judge, Vijayawada, Krishna District.
5.	SMT. KOKA RADHA DEVI, Judge, Family Court, Mahabubnagar.	Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
6.	SRI V.V.SRINIVASA MURTHY, Judge, Family Court-cum-VI Additional District and Sessions Judge, Kadapa.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa.
7.	SRI V.NIRANJAN RAO, IV Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.	III Additional District and Sessions Judge, Rangareddy District.
8.	SRI S.VENKATESWARA PRASAD, XV Additional District and Sessions Judge, Nuzvid, Krishna District.	VII Addl. District and Sessions Judge, Vijayawada, Krishna District.

9.	SRI A.PARDHA SARATHI, Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.	Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam.
10.	SRI K.SUDHAKAR, Special Judge for SPE and ACB Cases-cum-Additional District and Sessions Judge, Kurnool.	I Addl. District and Sessions Judge, Kurnool.
11.	SRI T.MURALIDHAR, Chairman, Industrial Tribunal-I, Hyderabad	Presiding Officer, Labour Court-I, Hyderabad.
12.	SMT. B.MANJARI, Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Guntur.
13.	SRI K.JAYA KUMAR, XIII Additional District and Sessions Judge, Narsaraopet, Guntur District.	III Addl. District and Sessions Judge, Guntur.
14.	SRI P.KASI VISWESWARA RAO, XXV Additional Chief Judge, City Civil Court, Hyderabad	XXIV Additional Chief Judge, City Civil Court, Hyderabad.
15.	SRI N.SRINIVASA RAO, XIII Additional District and Sessions Judge, Gajuwaka, Visakhapatnam District.	XI Addl. District and Sessions Judge, Visakhapatnam.
16.	SRI Y.PARUSURAM, V Additional District and Sessions Judge, Rajahmundry, East Godavari District.	Judge, Family Court-cum-IX Addl. District and Sessions Judge, East Godavari at Rajahmundry.
17.	SRI V.SRINIVAS, XXVII Additional Chief Judge, City Civil Court, Secunderabad.	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.
18.	SRI P.RANJAN KUMAR, II Additional District and Sessions Judge, Jagtial, Karimnagar District.	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar.
19.	SRI K.SRINIVASA RAO, Special Judge for trial of cases under SCs and STs (POA) Act-cum-VII Additional District and Sessions Judge, L.B.Nagar, Ranga Reddy District.	V Addl. District and Sessions Judge, Rangareddy District.
20.	SRI C.VENKATESH, IX Addl. Chief Judge, City Civil Court, Hyderabad.	XI Addl. Chief Judge, City Civil Court, Hyderabad.
21.	SRI B.V.L.N. CHAKRAVARTHY, III Additional Special Judge for CBI cases, Hyderabad.	Prl. Special Judge for C.B.I Cases, Hyderabad.
22.	SRI S.V.V.NATHA REDDY, VIII Additional District and Sessions Judge, L.B.Nagar, Ranga Reddy District	XI Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District.
23.	SRI V.VARA PRASAD, XIV Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.	XIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

24.	SRI SHAIK RAZAK-UZ-ZAMA, Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Suryapet, Nalgonda District.	Prl. District and Sessions Judge, Nalgonda.
25.	SRI T.VENUGOPALA RAO, Judge, Additional Family Court, Visakhapatnam.	IV Addl. District and Sessions Judge, Visakhapatnam.
26.	SRI T.MALLIKARJUNA RAO, VI Additional District and Sessions Judge, Machilipatnam, Krishna District.	Special Judge for trial of cases under SCs and Sts (POA) Act, 1989-cum-X Addl. District and Sessions Judge, Machilipatnam.
27.	SRI G.GOVINDA KESAVA RAO, IV Additional District and Sessions Judge, Tanuku, West Godavari District.	III Addl. District and Sessions Judge, Bhimavaram, West Godavari District.
28.	SRI K.RAVINDER REDDY, IV Addl. Metropolitan Sessions Judge, Hyderabad	V Addl. Metropolitan Sessions Judge (to try offences against Women) Mahila Court, Hyderabad.
29.	SRI B.B.NAGENDRA RAO, District and Sessions Judge working as Chairman, Permanent Lok Adalat, Prakasam at Ongole.	Prl. District and Sessions Judge, Prakasam at Ongole.
30.	SRI D.VENKATA RAMANA, District and Sessions Judge working on Other Duty as Devasthanam Law Officer, Tirumala Tirupati Devasthanam, Tirupati, Chittoor District	Get him-self relieved.
31.	SRI G.SREENIVASULU, Special Judge for trial of cases under SCs and STs (POA) Act-cum-VI Addl. Metropolitan Sessions Judge, Secunderabad.	Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad.
32.	SRI B.GAUTHAM PRASAD, Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.	I Addl. District and Sessions Judge, Srikakulam.
33.	SMT.K.SAILAJA, XII Additional Chief Judge, City Civil Court, Secunderabad.	I Addl. Chief Judge, City Civil Court, Secunderabad.

The Officers mentioned in Col.No.3, will be in full additional charge of the posts mentioned in Col.No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 28.12.2015 to 08.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said course, the officers mentioned in Col.No.2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.


10/11/15
REGISTRAR (VIGILANCE)

To

1. The officers.

2. The incharge officers.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's website).
 4. The Director, A.P. Judicial Academy, Secunderabad.
 5. The Executive Officer, Tirumala Tirupathi Devasthanams, Tirupathi, Chittoor District.
 6. The Chief Judge, City Civil Court, Hyderabad.
 7. The Chief Judge, City Small Causes Court, Hyderabad.
 8. The Metropolitan Sessions Judge, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Vizianagaram, Visakhapatnam, Warangal, West Godavari at Eluru.
 10. The Pay and Accounts Officer, Hyderabad.
 11. **The District Treasury Officers:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Vizianagaram, Visakhapatnam, Warangal, West Godavari at Eluru.
 12. **THE SECTION OFFICERS:** Spl. Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P.Cell, B-Section, Accounts Section, Computer Section, D-BudgetSection, High Court of A.P., Hyderabad.
- Spare.